

केन्द्रीय प्रशासनिक अधिकरण न्यायपीठ में
IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

आदेश पत्र
ORDER/SHEET

आवेदन सं० 200 का
ORIGINAL APPLICATION No. 414 of 200

आवेदक
Applicant(s)

R. Narayana Pillai

प्रत्यर्थी
Respondent(s)

D.G. & Posts, New Delhi
and 9 or

आवेदक (आवेदकों)
की ओर से अधिवक्ता

Advocate for
Applicant(s)

Mr. V. Radhakrishnan

प्रत्यर्थी (प्रत्यर्थियों)
की ओर से अधिवक्ता

Advocate for
Respondent(s)

रजिस्ट्री के टिप्पण
Notes of the Registry

अधिकरण के आदेश
Orders of the Tribunal

प्रस्तुतीकरण की तारीख : 31.5.04
Date of Presentation :

8.6.04
6

Mr. O.V. Radhakrishnan
Mr. Sunil Jose.

पंजीकरण की तारीख : 7.6.04
Date of Registration :

विषय : Inclusion of DA
Subject : in DCRG

तैनाती की तारीख : 8.6.04
Date of Posting :

The grievance of the applicant in this O.A. is to get the benefit of merger of full DA with the pay for the purpose of Death Gratuity and Retirement Gratuity ordered as per A-2. When the matter came up before the Bench, learned counsel for the applicant submitted that similar O.A. Nos. 332/04 and 318/04 have admitted and this O.A. may also be admitted. Hence, O.A. is admitted.

Respondents are given four weeks' time to file reply statement and the applicant is given two weeks' time to file rejoinder, if any. List before for completion of pleadings on 26.7.04.

KVS(JM)
8.6.04

Reply not filed
23.7.04

रजिस्ट्री के टिप्पण
Notes of the Registry

अधिकरण के आदेश
Orders of the Tribunal

RC

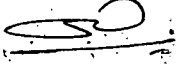
4.3.05

AVH

C-I

None for either side.

No reply filed yet. Call
on 10.09.2004.


26.07.2004

(6) Mr.OV Radhakrishnan
Mr.M.Rajeev, ACGSC

At the request of counsel on either side
adjourned to after 2 weeks

By order

C.O.I

asp

13.4.05

C-II

(15) Mr.OV Radhakrishnan (rep.)
Mr.TPM Ibrahim Khan, SCGSC (rep.)

Counsel for the applicant submitted that
this OA is identical and connected with OAs
233/04, 295/04 & 318/04 and requested that this
case may also be posted alongwith these cases.
Request is granted. Post this case alongwith
OAs 233/04, 295/04 & 318/04.

KVS(JM)

RC

asp

Mr.S.K.Balachandran represented
Mr.O.V.Radhakrishnan for
applicants.

Mr.M.Rajeev, ACGSC for respon-
dents.

11.8.05

SN(VC)

C-I

Mr.OV Radhakrishnan, Sr. (rep.)
Mr.TPM Ibrahim Khan, SCGSC (rep.)

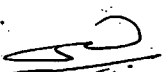
Post along with OA 174/04 and
connected cases after two months.

By orders

COI

asp

Reply has been filed in
the Registry on 09.08.2004
after serving a copy on other
side. No rejoinder filed yet.
Rejoinder, if any, filed by
27.09.2004 be taken on record
and thereafter list before
SB for final hearing.


10.09.2004

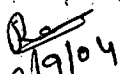
(1941)

22/3

Reply filed
9.8.04


9.8.04

Rejoinder not filed


9/9/04

28/4

रजिस्ट्री के टिप्पण
Notes of the Registry

अधिकरण के आदेश
Orders of the Tribunal

Common final order verified

28/10/05
CO II

Final Order OA 945/03

17.10.2005 KVS(JM) C-II
(24)

Mr. O.V. Radhakrishnan, Sr.
Mr. T.P.M. Ibrahim Khan, SCGSC

MA 806/05 to accept rejoinder is not opposed. Allowed.

Heard. Common order pronounced in open
Court.

KVS(JM)
17.10.2005

VS

INDEX SHEET

LIST OF PAPERS

O.A. 414 / 2004

Sl No.	No. of Papers on Record			Date of Paper	Description of Paper
	I	II	III		

1.	31/5/2004			Proceedings	3 Pages
2.	17/10/2005			Final Orders	44 Pages

①	①	31/5/2004	O.A.
②	②	8/8/04	M.A.
③	③	9/8/04	Ap'y & Interim
	④	4/3/05	M/A